

Agarbatti INDUSTRY

*2268. **Shri Basappa:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any financial help is given by the Central Government or the All India Khadi and Village Industries Board for encouraging the Agarbatti Manufacturing Industry in Mysore; and

(b) the number of persons engaged in this cottage industry in Mysore?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) No, Sir.

(b) Precise figures are not possible. Roughly, about forty thousand persons.

Shri Basappa: May I know whether any representation has been made by the Agarbatti Association of Mysore for any financial help, and if so, whether any help has been given?

Shri Kanungo: The Mysore Agarbatti Association has not represented to Government but it has represented to the Handicraft Board, which is considering the proposal.

Shri Basappa: May I know whether it has come to the notice of Government that the Mysore Agarbatti Association are well known all over India? If so, what are the places in which they are marketing in large quantities?

Shri Kanungo: They are well known in India and also outside, but I cannot give the precise places where their products are marketed.

Shri N. Rachiah: May I know whether the manufacture of Agarbatti in Mysore is also being considered as a small-scale industry or a large-scale industry, though it is actually a cottage industry?

Shri Kanungo: It is considered as a handicraft industry.

WOOLLEN CARPETS

*2270. **Shri Balakrishnan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any proposal to start an Institution for Processing Woollen Carpets at Vanimangalam, North Arcot district has been submitted by the Madras Government;

(b) if so, whether Central Government have approved the proposal;

(c) the cost of machinery and investment for the Institution; and

(d) the contribution to be made by the State and Central Governments respectively for the scheme?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) and (b). A Scheme to set up a wool Processing Centre at Vanimangalam, North Arcot District, jointly by the Governments of Madras and Mysore has been received and approved by Central Government.

(c) Total cost of machinery is estimated to be Rs. 5,90,000 and the estimate for the total cost of the scheme is Rs. 11,30,000.

(d) One-third of the total cost will be borne by the Central Government and the remaining two-third will be shared equally by the Mysore and Madras Governments.

Shri T. S. A. Chettiar: Will it be given as grant or as loan?

Shri Kanungo: These are capital expenditure—loans.

EAST BENGAL DISPLACED PERSONS

*2271. **Shri Subodh Hasda:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that Government have sent more than a thousand East Bengal displaced persons to Jhargram recently; and

(b) if so, the steps taken to rehabilitate them at Jhargram?